

NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 25.09.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 61/252/HDB/2017
NAME OF THE COMPANY	Amanchind Infrastructure Pvt Ltd
NAME OF THE PETITIONER(S)	
NAME OF THE RESPONDENT(S)	
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
DA. K.V. SRIMIVAS	Advocate	KVSA ASSETS ADVISORY. COM 9959223615	homo

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
B. Ameran	Casa	98487 W7908	LA
Li Roce Rg			

Enclosed Order Sheet

Heard Dr. K.V. Srinivas, Learned Counsel for the Petitioner and Shri B. Appa Rao, Learned Counsel for RoC & RD.

The petition is defective and even notice issued by RoC has not been filed. Post the case under the caption "for dismissal" on 3.10.2017.

Member (T)

MEMBER (J)